

Appendix-'A'**Form 'A'**
{See rule 3 (1)}

To

The State Public Information Officer/ State Assistant
Public Information Officer
(Address)

(a) Full name of the applicant.
_____(b) Address of the applicant
_____(c) Whether Citizen of India
_____(d) Subject matter and brief
description of the
information required
_____(e) The period to which
Information relates
_____(f) whether Information Post/ in person (please tick required by:-
which is applicable)(In case by post, the actual postal
charges shall be included in the fees).(g) In case of post (ordinary,
registered or speed post)
_____(h) Treasury Challan/ Bank Draft/ No.....
Indian Postal Order, depositing Amount.....
application fee under rule 4 Date of deposit.....
attached.

Signature of applicant
Name _____
Address _____
Telephone Number _____

Acknowledgement

Received application dated _____ vide diary No. _____ Dated _____

Signature of
State Public Information Officer/
State Assistant Public Information Officer.